## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE PARTIES: Mr. Sai Kumar Shivmurthi Javalkoti

V/s.

M/s. Astutue Engineering Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Saikumar	in person	Dh.
2.	Rashmin Jain Advocate ilb/Kanga & w. Adw. for Respondent Nos. I to 11 & 13		PASain 24th Oct 2016. Mored.
		Order	

## C.P. No. 65/397-398/CLB/MAH/2013

- Petitioner is present in person. Seeking time to engage a new counsel. Time is granted.
- 2. An order of Hon'ble High Court dated 04.02.2016 is placed on records. Both sides are directed to comply with the directions of Hon'ble High Court
- 3. List this matter for further adjudication on 24.10.2016
- 4. Date duly communicated to both the sides in the open court.

sd/-

Dated: 09.09.2016

Shri M.K. Shrawat Member (Judicial)